

**GOVERNMENT OF INDIA  
OVERSEAS INDIAN AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:2451

ANSWERED ON:11.03.2015

WELFARE SCHEMES FOR OVERSEAS INDIANS

Biju Shri Parayamparanbil Kuttappan;Innocent Shri ;Kumar Dr. Virendra ;Mishra Shri Bhairon Prasad;Panda Shri Baijayant "Jay";Rajoria Dr. Manoj;Sampath Shri Anirudhan

**Will the Minister of OVERSEAS INDIAN AFFAIRS be pleased to state:**

- (a) the estimated number of Indian workers who migrated to foreign countries during the last one year, gender-wise, State-wise and country-wise;
- (b) the details of welfare schemes being run for these workers/Non-Resident Indians (NRIs);
- (c) the funds allocated and spent on these schemes during the last three years and the current year, year-wise;
- (d) whether the Government proposes to formulate any new schemes for the welfare of these workers/NRIs; and
- (e) if so, the details thereof and the time by which these schemes are likely to be implemented?

**Answer**

MINISTER OF STATE FOR OVERSEAS INDIAN AFFAIRS (GENERAL V.K. SINGH (RETD.))

(a): The Ministry has information on number of Indian workers who emigrated abroad through Emigration Clearance to notified Emigration Clearance Required countries only. The detail particulars gender-wise,

State-wise and country-wise during the last one year are given in Annexure I, II and III respectively.

(b): The schemes for welfare of Indian workers/Non-Resident Indians are:

- (i) Pravasi Kaushal Vikas Yojana
- (ii) Pravasi Bharatiya Bima Yojana (PBBY)
- (iii) Mahatma Gandhi Pravasi Suraksha Yojana (MGPSY)
- (iv) Indian Community Welfare Fund (ICWF)
- (v) Scholarship Programme for Diaspora Children
- (vi) Scheme for Legal/ Financial Assistance to Indian Women Deserted by their NRI Husbands

The details of the above Schemes are at Annexure – IV

(c): The funds allocated and spent on these schemes during the last three years and the current year, year-wise is at Annexure – V

(d): No, Sir.

(e): Question does not arise.